

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:5244
ANSWERED ON:26.04.2013
LAND FOR STAR BUDGET HOTELS
Rawat Shri Ashok Kumar

Will the Minister of TOURISM be pleased to state:

(a) whether the Union Government has made any request or issued any advisories to the State Governments and the Union Territory Administrations for making adequate arrangement of land for star and budget hotels in major towns, cities around tourist centres in view of the rapid expansion of the tourist industry and increase in the number of tourists visiting the country;

(b) if so, the details thereof; and

(c) the compliance status of such requests/advisories by the States/UTs?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. K. CHIRANJEEVI)

(a) to (c): Construction of hotels is primarily a private sector activity. However, the Ministry of Tourism has advised the State Governments/Union Territory Administrations to follow tourism friendly policies like allotting land sites for hotels on revenue sharing basis, granting extra Floor Space Index (FSI)/Floor Area Ratio (FAR) for Hotels, Creation of Land Banks, adopt Single Window approach for clearing Hotel Projects, Rationalization of Taxes etc., for the growth of hotel industry in the country.

In order to provide policy advice and for speedy clearance of hotel projects, the Union Government has set up a "Hospitality Development and Promotion Board" (HDPB). All State Governments and Union Territory Administrations have been also advised to set up similar Boards if the same do not exist in their respective States/Union Territories. So far the State Governments of Bihar, Mizoram, Manipur, Maharashtra, Jharkhand and Rajasthan have confirmed setting up similar Boards.